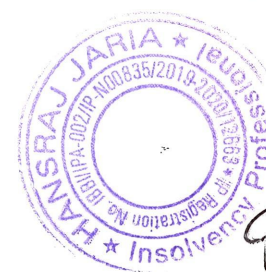


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Annexure – 7																
Name of the Corporate Debtor - Allflex Plastic LLP; Date of commencement of CIRP: 23.07.2026 (The IRP became aware of the Order on 28.07.2026); List of creditors as on: 18.08.2026																
List of operational creditors (Government dues)																
Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Employees Provident Fund Organisation	State Government	-	11.08.2026	1,79,19,392	0	unsecured	0	0	No	0	0	0	0	1,79,19,392	
Total					1,79,19,392	0	-	-	-	-	0	-	-	-	1,79,19,392	



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